THE THE MINISTER OF STATE IN **MINISTRY** OF PI ANNING (SHRI ASHWANI KUMAR): (a) and (b) The affidavit filed by Planning Commission on 20th September was in compliance of specific direction by the Supreme Court to update the poverty line computed by the Tendulkar Committee for 2004-05 to the latest price level. On applying price increase using Consumer Price Index for Industrial Workers (CPI-IW) for urban areas and Consumer Price Index for Agricultural Labourers (CPI-AL) for rural areas at all India Level, which are readily available, the poverty line at June, 2011 price level was placed provisionally at Rs. 965 per capita per month in urban areas and Rs.781 per capita per month for rural areas in terms of consumption expenditure and not per person earning. At June, 2011 price level, for a family of five, the provisional poverty line would amount to Rs.4824 per month in urban areas and Rs.3905 per month in rural areas and these poverty lines would vary from state to state because of price differentials. While recommending the poverty line of Rs. 447 per capita consumption expenditure for rural areas and Rs. 579 for urban areas for 2004-05, the Tendulkar Committee mentioned in their report that the proposed poverty lines have been validated by checking the adequacy of actual private expenditure per capita near the poverty lines on food, education and health by comparing them with normative expenditures consistent with nutritional, educational and health outcomes. These poverty lines recommended by the Tendulkar Committee were accepted by the Planning Commission.

(c) The Planning Commission estimates poverty from the large size sample survey on household consumer expenditure carried out by the National Sample Survey Office after an interval of 5 years approximately. The latest poverty estimates have been released based on 61st round of the NSS for the year 2004-05. The Planning Commission is in the process of estimating the poverty based on the 66th round of NSS conducted for the year 2009-10 of which the data have become available now.

National Transport Development Policy Committee

383. DR. K.V.P. RAMACHANDRA RAO: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government has set up National Transport Development Policy Committee (NTDPC) under the Chairmanship of Dr. Rakesh Mohan;
 - (b) if so, the major objective of the Committee;
 - (c) whether the Committee has presented its report;
 - (d) if so, the details of the suggestions; and
 - (e) the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) Yes, Sir.

- (b) The major objective is to recommend a long-term national transport policy that would facilitate overall efficiency in the economy while minimizing energy consumption and environmental pollution, to provide an integrated and sustainable transport system to encourage competitive pricing and co-ordination between the alternative modes of transport.
 - (c) No, Sir.
 - (d) Question does not arise.
 - (e) Question does not arise.

Affidavit regarding individual spending

384. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state:

- (a) whether Planning Commission has submitted an affidavit before Supreme Court saying that an individual is spending Rs. 32 in urban areas and Rs. 26 in rural areas on food, health and education every day;
- (b) if so, the basis for low calculation of the spending by individual in urban and rural areas; and
- (c) the findings of Tendulkar Committee in this regard and how many recommendations accepted/implemented till-date?

THE **MINISTER** OF STATE IN THE **MINISTRY** OF **PLANNING** (SHRI ASHWANI KUMAR): (a) to (c) The affidavit filed by Planning Commission on 20th September was in compliance of specific direction by the Supreme Court to update the poverty line computed by the Tendulkar Committee for 2004-05 to the latest price level. On applying price increase using Consumer Price Index for Industrial Workers (CPI-IW) for urban areas and Consumer Price Index for Agricultural Labourers (CPI-AL) for rural areas at all India Level, which are readily available, the poverty line at June, 2011 price level was placed provisionally at Rs. 965 per capita per month in urban areas and Rs.781 per capita per month for rural areas in terms of consumption expenditure and not per person earning. At June, 2011 price level, for a family of five, the provisional poverty line would amount to Rs. 4824 per month in urban areas and Rs. 3905 per month in rural areas and these poverty lines would vary from state to state because of price differentials. While recommending the poverty line of Rs. 447 per capita consumption expenditure for rural areas and Rs. 579 for urban areas for 2004-05, the Tendulkar Committee mentioned in their report that the proposed poverty lines have been validated by checking the adequacy of actual private expenditure per capita near the poverty lines on food, education and health by comparing them with normative expenditures consistent with nutritional, educational and health outcomes. These poverty lines recommended by the Tendulkar Committee were accepted by the Planning Commission.

Reduction in Centrally Sponsored programmes

385. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state: